Annexure

Name of the corporate debtor: .ORTEL COMMUNICATIONS LIMITED Date of commencement of CIRP 27TH NOVEMBER 2018; List of creditors as on: 5TH JUNE 2019

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016(Amount in I)

Sl.	Category of creditor	Su	mmary of	Summ	ary of claims	Amount of	Amount of	Amount	Details	Remar
No.			ms received		dmitted	contingent	claims not		in	ks,
		No	Amount		Amount o	CliilIIS	admitted	under	Annexure	if any
		. of		claims				verificati		
		clai			admitted			OR		
1	Consumed financial anaditous halonging to any	ms 9	2121313774	9	2121313774	0	0	0	1	0
1	Secured financial creditors belonging to any class of creditors	9	2121313774	9	2121313774	U	U	U	1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)	1422	189608176	1422	189608176				6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	389	1579550788	389	1579550788				8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
	TOTAL	1820	3890472738	1820	3890472738	0	0	0	1	0

Annexure-1 Name of the corporate debtor: .ORTEL COMMUNICATIONS LIMITED Date of commencement of CIRP 27TH NOVEMBER 2018; List of creditors as on: 5TH JUNE 2019

List of secured financial creditors belonging to any class of creditors

S1.	Name of Credi	Detail		Details o	f claim			Amount	Amount	Amount	Amount	Remark
No.	t-or	S		admit	tted			of CONe-	of any	of claim	of claim	s, if any
		of						Rt	Mutual	not	under	
		cla						Claim	dues,	admitted	verifica-	
		im							that may		tion	
		re							be set-off			
		cei										
		ve										
		d	T .	T T	1	T						
		Amount	Amount	Nature	Amount	Whether						
		Claimed	of claim	of claim	covered	relatd	voting					
			admitted		by	party	share in					
1	Karnataka Bank	255505045	255505045		guarante	?	CoC					
1	Limited	355585945		FINANCIAL	0	NO	16.76					
2 3	UCO Bank			CREDITOR								
	Union Bank	212551442	212551442	FINANCIAL	0	NO	10.02					
/	Srei Equipment	212331442		CREDITOR	0	NO	10.02					
7	Finance Ltd.	67402905		FINANCIAL	0	NO	3.18					
5	Hewlett Packard	07402903		CREDITOR		110	3.10					
	Financial	1133841437		FINANCIAL	0	NO	53.45					
	Services Pvt Ltd.	1133041437	1133011137	CREDITOR		110	33.43					
	CISCO System	65189933	65189933	FINANCIAL	0	NO	3.07					
	Capital (India)	76046663		CREDITOR	0	NO	3.58					
	Pvt. Ltd.	, 55 .555			U							
7	IBM India Pvt.											
	Ltd.	9044148	9044148	FINANCIAL	0	NO	0.43					
	Surangi Services			CREDITOR								
	Ltd.	155824233		FINANCIAL	0	NO	7.35					
	SRB Cons. P	45827068	45827068	CREDITOR	0	NO	2.16					
	Ltd.				U							

1						

Annexure-2

Name of the corporate debtor: .ORTEL COMMUNICATIONS LIMITED Date of commencement of CIRP 27TH NOVEMBER 2018; List of creditors as on: 5TH JUNE 2019

List of unsecured financial creditors belonging to any class of creditors

S1.	Name	Detai	ls of		De	tails of clain	n admitted		Amount of	Amount	Amount of	Amount of	Remarks
No.	of cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	Cliiim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
				admitted		by	party?	CoC		may be			
						guarantee				set-off			
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0

Annexure -3 Name of the corporate debtor: .ORTEL COMMUNICATIONS LIMITED Date of commencement of CIRP 27^{TH} NOVEMBER 2018;

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.	Name	Deta	ils of		Details of	of claim ad	mitted			Amount	Amount	Amount	Amount	Remarks
No.	of cre-	claim	receive							of conti-	of any	of claim	of claim	, if any
	ditor		d							ngent	mutual	not	under	
		Date	Amou	Amount	Nature	Amount	Amount	Whether	%	Chtim	dues,	admitted	verifica-	
		of rec	nt clai	of claim	of	covered	covered	related	voting		thilt		tiOR	
		eipt	med	admitte	claim	by secur	by guar	party?	share in		may be			
				d		-ity	antee		CoC		set-off			
						interest								
0	0	0	0	0	0	0	0	0	0	0	0	0	0	
0	0	0	0	0	0	0	0	0	0	0	0	0	0	
0	0	0	0	0	0	0	0	0	0	0	0	0	0	
0	0	0	0	0	0	0	0	0	0	0	0	0	0	
0	0	0	0	0	0	0	0	0	0	0	0	0	0	

Annexure -4 Name of the corporate debtor: .ORTEL COMMUNICATIONS LIMITED Date of commencement of CIRP 27^{TH} NOVEMBER on:

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.	Name	Detai	ls of		Detail	s of claim	admitted		Amount	Amount of	Amount	Amount	Remarks,
No.	of cre-	claim re	eceived						of conti-	-	of claim	of claim	if any
	ditor	Date	Amount	Amount	Nature	Amount	Whether	% of	ngent	dues, that	not	under	
		of	claimed	of claim	of claim	covered	related	Voting	Cliiim	may be	admitted	verification	
		receipt		admitted		by guar-	party?	share in		set-off			
						antee		CoC					
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0

Annexure -5Name of the corporate debtor: .ORTEL COMMUNICATIONS LIMITED Date of commencement of CIRP 27^{TH} NOVEMBER 2018;

List of operational creditors (Workmen)

Sl.	Name of	Name	Details o	of claim		De	etails of clai	m admitted	Amount	Amount	Amount of	Amount of	Remarks,
No.	authorised	of	recei	ved					of conti-	of any	claim under	claim not a	if any
	representa-	work	Date	Amount	Amount	Nature	Whether	% voting	ngent	mutual	verification	dmitted	
	tive, if any	man	of	claimed	of claim	of	related	share in	Cliiim	dues,			
			receipt		admitted	claim	party?	CoC, if		that may			
								applicable		be			
										set-off			
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0

List of operational creditors (Employees)

Sl.	Name of	Name	Deta	ails of	De	etails of c	laim admit	ted	Amount	Amount	Amount	Amount of	Remarks,
No.	authorised	if empl	claim 1	received					of contin-	of any	of claim	claim not	if any
	representa-	-oyee	Date	Amount	Amount of	Natur	Whether	% of	gent claim	mutual	under	admitted	
	tive, if any		of	claimed	claim	e	related	voting shar		dues, th	verifica -		
			receipt		admitted	of	party?	e in CoC,		at may	tion		
						clai		if		be set-			
						m		applicable		Off			
	NIL	1422	JULY	189608176	189608176	OP.	NO	NIL	NIL	NIL	NIL	NIL	NIL
		NOS	2022			CRDIT							
						ΩD							

Annexure -7Name of the corporate debtor: .ORTEL COMMUNICATIONS LIMITED Date of commencement of CIRP 27^{TH} NOVEMBER 2018;

List of operational creditors (Government dues)

Sl	. Details of	claimant	Deta	ils of	De	etails of cla	aim admitte	ed	Amount	Amount	Amount	Amount of	Remarks,
No).		claim r	eceived					of contin-	of any	of claim	claim not	if any
			Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	Donortmo	Govern	of	claimed	claim	of	related	voting shar		dues, th	verifica		
	Departme		receipt		admitted	claim	party?	e in CoC,		at may	tion		
	nt	ment						ir		be set-			
								applicable		Off			
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0

 $\begin{array}{c} {\rm Annexure-8} \\ {\rm Name~of~the~corporate~debtor:~ORTEL~COMMUNICATIONS~LIMITED~Date~of~commencement~of~CIRP~27^{\rm TH}~NOVEMBER} \\ {\rm on:~......} \end{array}$

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Details	of claim		Details	of claim adn	nitted			Amount	Amount	Amount	Amount	Remarks,
No	of cre	rece	ived							of contin-	of any	of	of claim	if any
	ditor	Date of	Amou	Amou	Natur	Amount	Amount	Whether	% of	gent	mutual	claim	under	
		receipt	nt clai	nt of cl	e of cl	covered	covered	related	voting	Clilim	dues,	not ad-	verifica-	
		-	med	aim ad	aim	by	by guara	party?	share in		that may	mitted	tion	
				mitted		security	-ntee		CoC		be set-off			
						Interest								
	389		1579550 788	1017000	OPERATI ONAL CRDITOR	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure — 9

Name of the corporate debtor: .ORTEL COMMUNICATIONS LIMITED Date of commencement of CIRP 27TH NOVEMBER 2018; List of creditors as on: 5TH JUNE 2019

List of other creditors (Other than financial creditors and operational creditors)

Sl.	Name	Deta	ails of			Details of c	lai		Amount	Amount	Amount	Amount	Remarks,
No	of cre	claim r	eceived			m admitte	d		of contin	of any	of claim	of claim	if any
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent Claim	mutual dues, that may be set-off	not admitted	under verifica- tion	
0	0	0	0	0					0	0 861-011	0	0	
U	U	U	U	U	U	U	U	U	U	U	U	U	U
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0